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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 700/2022 STAR INDIA PVT LTD & ANR.

.....Plaintiff

Through: Mr. Vivek Kumar, Advocate

versus

SERIALGHAR.ME & ORS.

....Defendant

Through: Mr. Piyush Beriwal, Mr. Nikhil

Kumar Chaubey, Mr. Rohit Yadav, Mr. Sandip Munian, Ms. Jyotsna Vyas, Advocates for

D-44 & 45.

CORAM: JOINT REGISTRAR (JUDICIAL) Dr. AJAY GULATI

ORDER 21.03.2025

- 1. Affidavit of service regarding service of defendant nos. 47 to 1023 has been filed on behalf of the plaintiff. Defendant nos. 47 to 1023 have been served with summons through email on 09.12.2024.
- **2.** Defendant no. 33 has already been deleted.
- 3. Compliance affidavits of defendant nos. 42, 44 and 45 are on record. Right of defendant nos. 1 to 32, 34 to 41 and 43 to file a written statement has already been closed.
- **4.** Put up for further proceedings on 02.07.2025.

Dr. AJAY GULATI (DHJS), JOINT REGISTRAR (JUDICIAL)

MARCH 21, 2025/sk

Click here to check corrigendum, if any